

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 396 of 1998

Jabalpur, this the 1st day of May 2003.

Hon'ble Mr. R.K. Upadhyaya - Administrative Member
Hon'ble Mr. J.K. Kaushik - Judicial Member

J.D. Mishra S/o R.T. Mishra
aged about 56 years, working
as section Engineer, (P.Way)
Central Railway, Jabalpur
R/o Garha Mohalla, Jabalpur

(By Advocate - None)

APPLICANT

VERSUS

1. Union of India through
General Manager, Central Railway
Mumbai, C.S.T.
2. Divisional Railway Manager,
Central Railway, Jabalpur.
3. Senior Divisional Engineer
(Coord), Central Railway,
Jabalpur (Disciplinary Authority)

RESPONDENTS

(By Advocate - Shri S.P. Sinha)

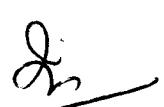
O R D E R (ORAL)

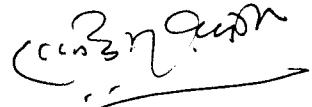
By R.K. Upadhyaya - Administrative Member:-

None for the applicant. Learned counsel for the respondents Shri S.P. Sinha states that O.A deserves dismissal on merits.

From records, we find that the applicant has given his ~~only~~ office address ^{only} and the residential address ^{is} ~~in~~ incomplete. The letter intimating the date of hearing to the applicant returned unserved for want of complete address.

It appears that the applicant has no interest in prosecuting this O.A. He was not present even ⁱⁿ earlier date on 10.2.2003. In the circumstances, this O.A. is dismissed for non-prosecution, without any order as to costs.


(J.K. Kaushik)
Member (J)


(R.K. Upadhyaya)
Member (A)

पृष्ठांकन सं. ओ/न्या..... तिथि/पर्याय/दि.....

प्रदिविति

- (1) रामन
- (2) अर्जुन
- (3) अर्जुन
- (4) अर्जुन

सूचना द्वारा

देवनापुर
देव काउसल *applicat*
देव काउसल *sp. sinha. Ach.*

अप्रैल

Malleen

8/5/03

Issued
On 12/5/03